

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-02-2020**

**PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

**APPLICATION NUMBER : MA/892/2019 IN**

**PETITION NUMBER : CP/1226/IB/2018**

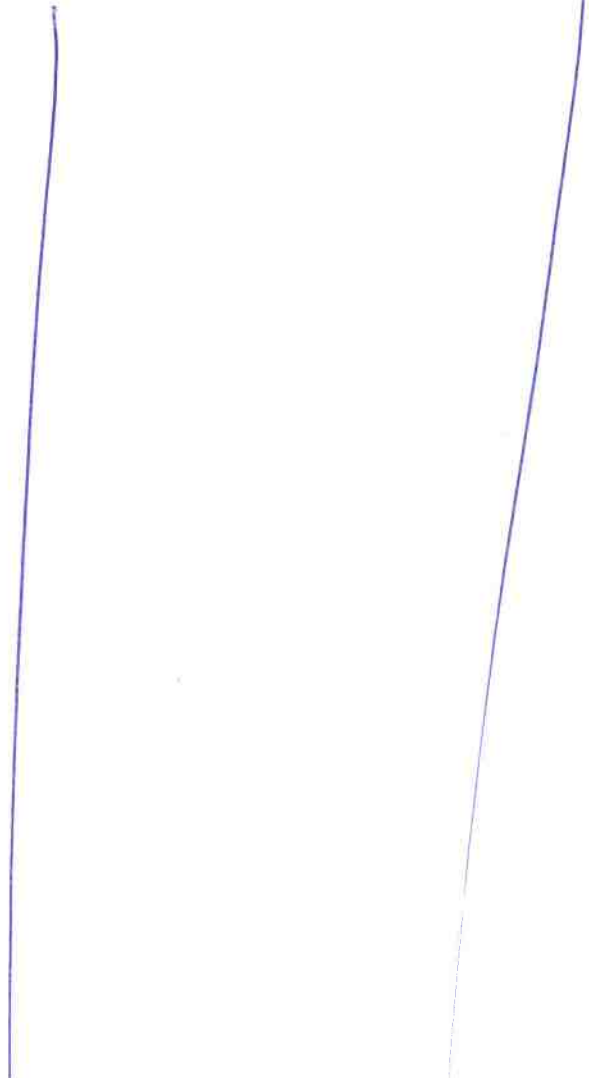
**NAME OF THE PETITIONER(S) : A ARUMUGAM (RP) (RL LOGISTICS PVT LTD)**

**NAME OF THE RESPONDENT(S) : VS ENTERPRISES & 1 ANOTHER**

**UNDER SECTION : SEC 60(2) OF IBC**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1)	K. Murali Krishna	Counsel for RP	[Signature]
2)	A. ARUMUGAM	RP	[Signature]



**ORDER**

Ld. Counsel for Applicant/Liquidator is present and represents that the Order dated 29.01.2020 has not been complied with by R2 in furnishing the copy of the Counter Affidavit. R2 is not present. From a perusal of the records of this Tribunal it is seen that three copies of the Counter Affidavit are available and in the circumstance a spare copy of the Counter Affidavit be served in the open Court to the Ld. Counsel for the Applicant/Liquidator. Post this matter for further consideration on **02.03.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MS